

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petitions for Special Leave to Appeal (C) Nos.36116-36117/2011

(From the judgment and order dated 06/07/2011 in DBCSA No.835/2011 in SBWP No. 4185/2010 and order dated 22/10/2011 DBCRA No.67/2011 In DBCSA No.835/2011 In SBCWP 4185/2010 of The HIGH COURT OF RAJASTHAN AT JODHPUR)

STATE OF RAJASTHAN AND ANR

Petitioner(s)

VERSUS

SURENDRA MOHNOT AND ORS

Respondent(s)

(With prayer for interim relief and office report)

Date: 13/07/2012 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN

HON'BLE MR. JUSTICE MADAN B. LOKUR

For Petitioner(s) Dr. Manish Singhvi, AAG  
Mr. Irshad Ahmad, Adv.For Respondent(s) Ms. Aishwarya Bhati, Adv.  
Mr. Karindra Singh, Adv.  
Mr. Karan Sharma, Adv.UPON hearing counsel the Court made the following  
O R D E R

List for final disposal.

| [ Charanjeet Kaur ]  
| Court Master| | [ Kusum Gulati ]  
| | Court Master